

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.146 of 2012

Dated : 14th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

**Chhattisgarh Mini Steel Plant
Association**

..... Appellant(s)

Versus

**Chhattisgarh State Electricity
Regulatory Commission & Ors.**

..... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Amit Kapur
Mr. Vishal Anand

Counsel for the Respondent(s)

:

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-1
Mr. K. Gopal Choudhary for R-2

(ORDER)

Learned Counsel for the Appellant submits that he is withdrawing his Vakalatnama. Registry is directed to issue notice to the Appellant.

Post the matter on **13.12.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson